kept under surveillance by regular patrolling by troops and other aerial, optronic and electronic means.

Implementation of OROP

897. SHRI M.P. VEERENDRA KUMAR:

SHRIMATI AMBIKA SONI:

DR. T. SUBBARAMI REDDY:

Will the Minister of DEFENCE be pleased to state:

- (a) the progress of implementation of One Rank One Pension (OROP) scheme by Government:
- (b) the total budget allocated for the purpose and how much amount has been disbursed and the number of ex-servicemen benefited, so far;
- (c) for addressing the anomaly in the implementation among various ranks and cadres, whether any committee is constituted; and
 - (d) if so, the details thereof and by what time, the report is expected to be submitted?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) and (b) Budgetary provision of ₹ 12,456.66 crores is made in the Financial Year 2016-17 for implementation of OROP (₹ 4,967.96 crores towards payment of two instalments of OROP arrears and ₹ 7,488.70 crores towards annual recurring expenditure for the revised pension at current rates). So far 18,90,635 out of 20,68,292 Ex-servicemen/family pensioners have been paid ₹ 3,819.33 crores as arrears/revised pension under OROP Scheme..

(c) and (d) Yes, Sir. A Judicial Committee on OROP headed by Justice L. Narasimha Reddy, Retired Chief Justice of Patna High Court has been appointed vide notification dated 14.12.2015 to look into anomalies, if any, arising out of implementation of OROP. The Committee will submit its report within one year of its constitution.

Raising of Army's women combat unit

898. SHRIMATI AMBIKA SONI:

DR. T. SUBBARAMI REDDY:

Will the Minister of DEFENCE be pleased to state:

- (a) whether there is a proposal to raise women combat unit in the Army, as in the Air Force, if so, the details thereof;
- (b) the efforts being made by Defence Ministry to bring gender parity in the three wings of Armed Forces; and